

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
(Through web-based video conferencing platform)**

**ITEM No.13
I.A.Nos.397, 398, 399/2021,
3, 4, 5/2022 in
C.P.(IB)No.144/BB/2017**

IN THE MATTER OF:

M/s. Pegasus Asset Reconstruction Pvt. Ltd. ... Petitioner
Vs.
M/s. Yashomati Hospitals Pvt. Ltd. ... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 22.09.2022

CORAM:

**SH. KISHORE VEMULAPALLI
HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner : Shri S. Vivekananda
For the Applicant in
I.A.No.398/2021 : Ms. Radhika K.J
For the Applicant in
I.A.Nos.397, 398,
399/2021 : Shri T. Ravi Chandran

ORDER

List the case on **16.11.2022**.

- Sd -

**(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

- Sd -

**(KISHORE VEMULAPALLI)
MEMBER (JUDICIAL)**